

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1363
ANSWERED ON:18.07.2014
CHILDREN EDUCATION ALLOWANCE
Ranjan (Pappu Yadav) Shri Rajesh;Ranjan Smt. Ranjeet

Will the Minister of FINANCE be pleased to state:

- (a) the existing ceiling of children education allowance and the details of institutions admissible for the same;
- (b) whether any change is proposed to be made in the same; and
- (c) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF FINANCE(SHRI ARUN JAITLEY)

- (a) It has been informed by the Department of Personnel and Training that the annual ceiling limit for reimbursement of Children Education Allowance (CEA) is 18,000/- per child. The Hostel Subsidy shall be 4,500/- per month per child. The annual ceiling for reimbursement of CEA for disabled children of Government employees is 36,000/- per annum per child and the rates of Hostel Subsidy for disabled children of Government employees is 9,000/- per child per month. These revisions are applicable with effect from 1st January, 2014. The reimbursement is admissible for the children studying in institutions affiliated to any Board or recognised institution, whether in receipt of Government aid or not, recognised by the Central or State Government or Union Territory Administration or by University or a recognised educational authority having jurisdiction over the area where the institution is situated.
- (b) There is no such proposal.
- (c) In view of reply to (b) above, the Question does not arise.